Gas pipeline between Kakinada and Goa

68. SHRI RUMANDLA RAAMACHANDRAYYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

RAJYA SABHA

- (a) whether Government propose to lay a gas pipeline from Kakinada in Andhra Pradesh to Goa for transportation and marketing of the gas discovered in the Krishna-Godavari Basin:
 - (b) if so, the details thereof; and
 - (c) the target for completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) and (b) No, Sir. However, M/s Gas Transportation and Infrastructure Company Limited (GTICL) a company promoted by Reliance Industries Ltd. (RIL) propose to lay pipeline from Kakinada-Hyderabad-Goa for which process of acquisition of land under Petroleum & Mineral Pipeline (Acquisition of Right of User in Land) Act, 1962 is on.

(c) Depending on various statutory clearances, tentatively the project may be completed by the year 2005-06.

Revision in price of LPG

- 69. SHRI SUDARSHAN AKARAPU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether the State Government of Andhra Pradesh has requested the Central Government that price of cooking gas should not be hiked because this gas is being used by poor people; and
 - (b) if so, what is Government's response on the above request?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) and (b) Andhra Pradesh Government had requested some time back for not increasing the prices of LPG.

As per the extant Government policy, the subsidy on domestic LPG is on flat rate basis effective 1st April 2002 and the retail prices will vary as per price changes in the international oil market.